

**Food Safety and Standards Authority of India**  
**(Statutory body established under Food Safety and Standards Act 2006)**  
**(General Administration Division)**  
**FDA Bhawan, Kotla Road, New Delhi- 110002**

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**CORRIGENDUM**

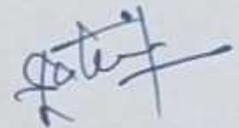
**Subject:** Extension of last date for submission of EOI – *Invitation for Expression of Interest (EOI) for Engagement/Empanelment of Law Firm(s) for FSSAI.*

Reference is invited to the EOI published on the **Central Public Procurement Portal (CPPP)** and **FSSAI website** vide **Tender ID: 2026\_FSSAI\_898419\_1** and **Tender Reference No.: GA-25/1/2026-Gr.Admin-FSSAI** for *Invitation for Expression of Interest (EOI) for Engagement/Empanelment of Law Firm(s).*

With the approval of the Competent Authority, it is hereby informed that the **last date for submission of bids in respect of the above-mentioned EOI is being extended.**

The **revised submission date and other details will be notified through a separate corrigendum**, which will be published in due course on the **FSSAI website and the Central Public Procurement Portal (CPPP).**

All other terms and conditions of the EOI document shall remain unchanged.



Lovish Satija  
AD, GA-CPU